

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT-III

37. C.P.(IB)-3040(MB)/2019

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **04.03.2020**

NAME OF THE PARTIES: SRC Chemicals Pvt Ltd

v/s.

Birla Precision Technologies Ltd

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Counsel for both the side is present and submits that the matter is almost settled. The Operational Creditor has already received certain payments. On request, the Company Petition No. 3040/2019 is withdrawn.

SD/-

SHYAM BABU GAUTAM
Member (Technical)

SD/-

BHASKARA PANTULA MOHAN
Member (Judicial)